

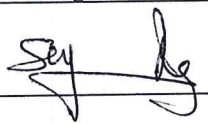
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 79/7/HDB/2018
NAME OF THE COMPANY	Ankar Aluminium Ltd
NAME OF THE PETITIONER(S)	State Bank Of India
NAME OF THE RESPONDENT(S)	Ankar Aluminium Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. SAJITH	Adv	9908011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr Adv Advocate	9966622805	

ORDER

Heard Mr.V.K.Sajith, learned counsel for the Petitioner; and Mr.R.Raghunandan Rao learned senior counsel along with G.Bhupesh, learned counsel for the Respondent.

Requested to examine the matter, Post the case on 12.03.2018



Member (T)



Member (J)